



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No. 642/2020
&
M.A. No. 1621/2020**

New Delhi, this the 23rd day of September, 2020

(through video conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Akshay Kumar
S/o Ombir Singh.
R/o-184/1A, Prempuri,
Mujaffar Nagar,
Uttar Pradesh

.....Applicant

(By Advocate: Mr Amit Prabhat Nagar)

Versus

The Principal Chief Commissioner of Income Tax
Central Revenue Building,
I.P. Estate, New Delhi-110002

.....Respondent

(By Advocate: Mr Y P Singh)

O R D E R (ORAL)

Hon'ble Mr. R.N. Singh, Member (J):-

M.A. No. 1621/2020

The present MA has been filed by the applicant seeking permission to withdraw the aforesaid OA with liberty to file a better OA. Permission is granted.



2. The present OA stands dismissed as withdrawn with liberty to the applicant to file a better OA in accordance with relevant rules and law.
3. In view of the aforesaid, the MA stands disposed of accordingly.

(Mohd. Jamshed)
Member (A)

/ravi/akshaya/neetu

(R.N. Singh)
Member (J)